

Central Administrative Tribunal
Principal Bench:New Delhi

MA No.2951/2016
OA No.316/2016
MA No.1996/2016

New Delhi this the 30th September, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Dr. Brahm Avtar Agarwal, Member (J)

Dr. Kanak Lal Singh
D/o Shri Krishna Mohan Singh,
R/o Room No.526, Sarojini House,
Bhagwan Dass Road,
New Delhi-110001. ... Applicant
(By Advocate:Ms.Alka Sharma)

Versus

Union of India through:
Director General
National Museum
Janpath, New Delhi-110001. ...Respondent
(By Advocate: Shri G.S.Virk)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Learned counsel for the applicant has submitted that through her MA No.2951/2016, the applicant has prayed for being permitted to withdraw the present OA, which permission is granted. The MA is allowed, and the OA is dismissed as withdrawn. Needless to add that in case any grievance of her still survives, the applicant would be at liberty to take recourse to appropriate proceedings, as per law. MA No.1992/2016 also stands disposed of.

(Dr. Brahm Avtar Agarwal)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/